

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 2849/2002

This the 27th day of August, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

1. Shri Vinod Kumar Sharma,  
son of late SHri Krishan Kumar Sharma,  
R/o 1853 Kucha Khy ali Ram, Muhella Imli,  
Bazar Sita Ram, Delhi-110006.
2. Mahender Pathak son of late  
Shri Hardwari Lal Pathak, Resident of  
G-93, Mohan Garden, Uttam Nagar,  
New Delhi-110059.
3. Ambika Prasad son of late Shri Shiv  
Kumar, Resident of 544-E, Gali No.4,  
Prem Gali, Babar Pur Shahdara,  
Delhi-110032.
4. Bhagwati Prasad son of late Shri Bachi Ram  
Resident of 158-B/C-1, Mayur Vihar, Phase-III,  
Delhi-110096.

-Applicants

(By Advocate: Sh. T.C. Aggarwal)

Versus

Union of India, through

1. The Secretary, Ministry of Information  
and Broadcasting, Shastri Bhawan,  
New Delhi-110001.
2. O.O.G(A),  
All India Radio, Parliament  
Street, Akashvani Bhawan,  
New Delhi.
3. The Chief Engineer,  
Civil Construction Wing,  
All India Radio, Soochna  
Bhawan, Lodi Road Complex,  
New Delhi.

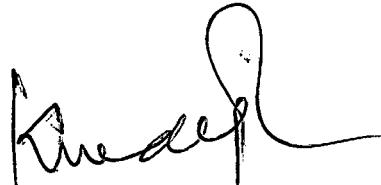
-Respondents

(By Advocate: Sh. M.M. Sudan)

O R D E R (ORAL)

By Sh: Kuldip Singh, Member (J)

Since various reliefs sought for by the applicant have  
already been granted by the respondents. Counsel for  
applicant submits that he is satisfied with the same. OA is  
disposed of accordingly.

  
( KULDIP SINGH )  
Member (J)

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